

**LIST OF CREDITORS
OF
C & A FARM FRESH PRIVATE LIMITED
(Corporate Debtor)**

**Before Adjudicating Authority: Hon'NCLT, CHANDIGARH BENCH,
CHANDIGARH**

CASE No. 226/chd/CHD/2020, ORDER DATED 23/8/2023

(Under section 9 of Insolvency & Bankruptcy Code 2016)

In the matter of

Om Sai Boxes

Operational Creditor/Petitioner

V/S

C & A Farm Fresh Pvt. Ltd.

Corporate Debtor

Pursuant to public announcement made on 30/8/2023 the Interim Resolution Professional (IRP) has prepared list of creditors of C & A FARM FRESH PRIVATE LIMITED (Corporate Debtor) based on claim received after verification and determination of amount based on available information, in accordance to the regulation of Insolvency & Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations.

It is submitted that registered office of the corporate debtor was found same as residence of its directors who are husband and wife. Insolvency Resolution Professional visited registered office cum residence. It was submitted by directors that since operations of company stopped long back, records of company are with CA and scattered. He promised to get all record but asked for some time. For accounting date was with Chartered Accountant who was out of station and promised to deliver the same on resumption of office. IRP also visited banker Punjab and Sind Bank and requested to co-operate. They also promised to co-operate with IRP.

It is further submitted that The list of creditors(Financial & Operational Creditors) of C & A FARM FRESH PRIVATE LIMITED is subject to amendments / modifications / insertion /deletion under applicable provisions of Insolvency and Bankruptcy code 2016 and regulation of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations upon substantial evidence, documents and information or as per direction of Adjudicating Authority or admission of claim under regulation 12 of CIRP 2016 before approval of Resolution Plan.

The IRP hereby submit that the List of Creditors shall be-

- a. Available for inspection by the persons who submitted proof of claim: The creditors can view their claim at my office during office hours from 10.30 a.m. to 4.30 p.m. except on Saturday and Sunday.
- b. Available for inspection by members, partners, directors, and guarantors of the Corporate debtor
- c. Displayed on website of Corporate Debtor if any
- d. Filed with Adjudicating Authority: and
- e. Presented at first meeting of the Committee of Creditors
- f. The figures are provisional as books of corporate debtor are incomplete and documents are not available for verifications.

Attached List

A) LIST OF FINANCIAL CREDITORS OF C & A FARM FRESH PRIVATE LIMITED

... Annexure A

- i List of Secured Financial Creditors
- ii List of Unsecured Financial Creditors
- iii List of Financial Creditors (Unsecured and related)

B) LIST OF WORKMEN AND EMPLOYEES (CREDITORS) OF C & A FARM FRESH PRIVATE LIMITED

...Annexure B

C) LIST OF GOVERNMENT CREDITORS OF C & A FARM FRESH PRIVATE LIMITED

...Annexure C

D) LIST OF OPERATIONAL CREDITORS OF C & A FARM FRESH PRIVATE LIMITED

...Annexure D

Special Note

Please note that claims are provisionally admitted based on documents submitted with declaration under provision of I & B code. The amount shall be modified in accordance to provision of code and upon updation of records, substantive evidence and documents. The creditors are advised to submit IRP/RP the desired details, information and documents promptly failing which may have negative impact on their respective claim. This modified list is prepared after receipt of claims after date fixed in public announcement.

LIST OF FINANCIAL CREDITORS OF C & A FARM FRESH PRIVATE LIMITED ...Annexure A

I LIST OF SECURED FINANCIAL CREDITORS OF C & A FARM FRESH PRIVATE LIMITED

Figures in Rs.(Provisional)

| Sr No. | Name of Creditor | Amount Claimed | Amount Admitted | Security Interest if any |
|--------|------------------|----------------|-----------------|--------------------------|
| 1 | NIL | NIL | NIL | |
| | Total | NIL | NIL | |

II LIST OF UNSECURED FINANCIAL CREDITORS OF C & A FARM FRESH PRIVATE LIMITED

Figures in Rs.(Provisional)

| Sr No. | Name of Creditor | Amount Claimed | Amount Admitted | Remark |
|--------|------------------|----------------|-----------------|--------|
| 1 | NIL | NIL | NIL | |
| | Total | NIL | NIL | |

III LIST OF FINANCIAL CREDITORS (UNSECURED AND RELATED) OF C & A FARM FRESH PRIVATE LIMITED

Figures in Rs.(Provisional)

| Sr No. | Name of Creditor | Amount Claimed | Amount Admitted | Remark |
|--------|------------------|----------------|-----------------|--------|
| 1 | NIL | NIL | NIL | |
| | Total | NIL | NIL | |

ANNEXURE B

LIST OF WORKMEN AND EMPLOYEES (CREDITORS) OF C & A FARM FRESH PRIVATE LIMITED

Figures in Rs.(Provisional)

| Sr No. | Name of Workmen and Employees | Amount Claimed | Amount Admitted | Remark |
|--------|-------------------------------|----------------|-----------------|--------|
| 1 | NIL | NIL | NIL | |

| | | | | |
|--|-------|-----|-----|--|
| | | | | |
| | Total | NIL | NIL | |

ANNEXURE C

LIST OF GOVERNMENT CREDITORS OF C & A FARM FRESH PRIVATE LIMITED

Figures in Rs.(Provisional)

| Sr No. | Name of Creditor | Amount Claimed | Amount Admitted | Remark |
|--------|------------------|----------------|-----------------|--------|
| 1 | NIL | NIL | NIL | |
| | Total | NIL | NIL | |

ANNEXURE D

LIST OF OPERATIONAL CREDITORS OF C & A FARM FRESH PRIVATE LIMITED

Figures in Rs.(Provisional)

| Sr No. | Name of Operational Creditor | Amount Claimed | Amount Admitted | Remark |
|--------|------------------------------|----------------|-----------------|--------|
| 1 | Om Sai Boxes | 26,57,442/- | 26,57,442/- | - |
| | Total | 26,57,442/- | 26,57,442/- | |

Paresh

PARESH CHANDULAL MEHTA

Interim Resolution Professional in the matter of

C & A FARM FRESH PVT. LTD.

Registration No. IBBI/IPA-003/IP-N00099/2017-2018/11008

Reg. email: pareshmehta5959@gmail.com

13B, Nirmal Society, Pandurang Wadi,

Dombivli East, PIN 421201

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Place: Dombivli

Date: 17/9/2023

